

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**C.P. No.60/93/2017 IN
O.A. No.60/481/2015**

... Date of decision: 20.12.2017

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Mam Chand

... APPLICANT

VERSUS

Sh. J.C. Gulati, Senior Superintendent Post Offices, Ambala Division,
Ambala-133001.

... RESPONDENTS

PRESENT: None for the petitioner.

Sh. Ram Lal Gupta, counsel for the respondent.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel appearing on behalf of the respondent submits that in furtherance to order of this Court, the respondent has considered the case of the petitioner in the light of order passed by Ernakulam Bench of the Tribunal in the case of **V. Mohan Vs. UOI & Ors**, and has passed order dated 14.10.2017, copy of which has been appended as Annexure MA R-1. Therefore, he prayed that C.P. may be closed as having been satisfied.
2. In view of the above, the C.P. is closed. Notice issued to the respondent is discharged.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 20.12.2017.
Place: Chandigarh.

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